

C.P. No. 145/95
Filed for order
on 3.11.95

2/17/10

3.11.1995

Shri A.J. Bhatkar,
counsel for the applicant,
has filed C.P. No. 145/95.

Issue notice to the
respondents to file their
reply to the C.P. within
four weeks.

S.O. till 18/12/1995

(P.P. Srivastava)
M(A)

(B.S. Hegde)
M(J)

OS

Notice issued to
Applicants on

14/11/95

26/11
27/11

Per Tribunal

Applicant in person
/ Advocate / Representative
Council.

The matter assigned to
for order

Date: 19/12/95

A.J. Bhatkar

19/12/95

Dy. Registrar

19.12.1995

Done for the applicant.

Shri N.K. Srinivasan,
counsel for the respondents.

List the case on
29/1/1996 for orders.

(M.R. Kolhatkar)
M(A)

(B.S. Hegde)
M(J)